लगाने और तत्संसक्त अथवा उसके आनुषंगिक विषयों का उपबंध करने के लिए एक विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

The question was put and the motion was adopted.

श्री महेन्द्र मोहन: महोदय, मैं विधेयक को पुर:स्थापित करता हूँ।

The Prevention of Regionalism Bill, 2009

श्री महेन्द्र मोहन (उत्तर प्रदेश): महोदय, में प्रस्ताव करता हूँ कि क्षेत्रवाद को फैलने से रोकने और देश में राष्ट्रवाद को बढ़ावा देने और क्षेत्रवाद के पीड़ितों को राहत और पुनर्वास प्रदान करने और तत्संसक्त अथवा आनुषंगिक विषयों का उपबंध करने के लिए एक विधेयक को पुरःस्थापित करने की अनुमित दी जाए।

The question was put and the motion was adopted.

श्री महेन्द्र मोहन: महोदय, मैं विधेयक को पुर:स्थापित करता हूँ।

The Indian Penal Code (Amendment) Bill, 2009

श्री महेन्द्र मोहन (उत्तर प्रदेश): महोदय, मैं प्रस्ताव करता हूँ कि भारतीय दंड संहिता, 1860 का और संशोधन करने के लिए एक विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

The question was put and the motion was adopted.

श्री महेन्द्र मोहन : महोदय, मैं विधेयक को पुरःस्थापित करता हूँ।

The Constitution (Amendment) Bill, 2009 (to amend article 371-I)

SHRI SHANTARAM LAXMAN NAIK (Goa): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI SHANTARAM LAXMAN NAIK: Sir, I introduce the Bill.

The Constitution (Amendment) Bill, 2008 (to amend article 217 and 233)

DR. ABHISHEK MANU SINGHVI (Rajasthan): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

DR. ABHISHEK MANU SINGHVI: Sir, I introduce the Bill.

The Voluntary Organisations Regulatory Authority Bill, 2006

MR. DEPUTY CHAIRMAN: Now, we shall take up further discussion on the motion moved by Shri Kalraj Mishra on the 13th February, 2009. Now, Shri V. Narayanasamy to continue the reply.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Sir, as the Minister of State in the Ministry of Planning, I will have to continue with this. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: You have a different role now.